

SAFFRON (GRADING AND MARKING) RULES, 1973

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SAFFRON (GRADING AND MARKING) RULES, 1973

SAFFRON (GRADING AND MARKING) RULES, 1973

1. Short title and application :-

- (1) These rules may be called the Saffron (Grading and Marking) Rules, 1973.
- (2) They shall apply to Saffron (*Crocus sativus*, Linnaeus) produced in India.

2. Definitions :-

In these rules, unless the context otherwise requires,

- (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
- (b) "Schedule" means a Schedule appended to these rules.

3. Grade designations :-

The grade designations to indicate the quality of Saffron shall be as set out in column 2 of Schedule 1.

4. Definition of quality :-

The quality of saffron indicated by the respective grade designations shall be as set out against each grade designation in columns 3 to 11 of Schedule I.

5. Grade designation marks :-

The grade designation mark shall consist of either,

- (i) a design incorporating the number of the Certificate of Authorisation, the word "Agmark" and the grade approved by the Agricultural Marketing Adviser, or
- (ii) a label specifying the grade approved by the Agricultural Marketing Adviser and bearing the design (consisting of an outline map of India with the word "Agmark" and the figure of the rising sun with the words "Produce of India" and resembling the one as set out in Schedule II.

6. Method of marking :-

(1) The grade designation mark shall be securely affixed to or printed on each container in a manner approved by the Agricultural Marketing Adviser.

(2) In addition to the above, the following particulars shall also be clearly and indelibly marked on each container, namely:

- (a) Date of packing in code or plain letter;
- (b) Crop year; and
- (c) Net weight.

(3) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said officer, provided that the private trade mark does not represent a quality or grade of saffron different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

(1) Saffron shall be packed in only new and clean tins, glass or plastic containers, polythene bags or any other suitable container.

(2) The container shall be securely closed and sealed in a manner approved by the Agricultural Marketing Adviser.

(3) Each container shall contain saffron of one grade designation only.

8. Special conditions of certificate of authorisation :-

In addition to the conditions specified in rule 4 of the General (Grading and Marking) Rules, 1937, the following special conditions shall be observed by packers to the satisfaction of the Agricultural Marketing Adviser, namely:

(1) An authorised packer shall make such arrangement for testing saffron as the Agricultural Marketing Adviser may specify by general or special order from time to time.

(2) An authorised packer shall provide such facilities to the Inspecting Officers duly authorised by the Agricultural Marketing Adviser in this behalf as may be necessary for them to discharge their duties under these rules.

SCHEDULE 1

SCHEDULE 1

<p>(See rule 3 and rule 4) Grade designations and definition of quality of Saffron produced in India</p>
<p>Final Foreign Matter Soluble extract Nitrogen content per cent at per cent in HCL per cent per cent per cent maximum 103°C by weight minimum minimum weight maximum maximum</p>
<p>11 Saffron shall: 2 Standard Light 15 1.0 14 8.0* 1.5* 55.0* 2* (a) be the dried full, cut known as <i>Crocus sativus</i> Linnaeus, (b) have the characteristics strong, aromatic, pleasant and slight taste and be free from any foreign taste or smell specially the musty smell, or taste; (c) free from dead insects-fragments and rodent contamination visible to (for abnormal vision) with such magnification as may be necessary contain any added foreign colouring matter. 3 Non-specified @ 1.0 per cent</p>
<p>DEFINITIONS : (1) Floral waste-Yellow filaments, pollen, stamens, part of ovary and other parts of the flower of <i>Crocus sativus</i> Linnaeus matter. On dry basis i.e. moisture and volatile matter free basis a calculated from column 6 matter volatile at 103 C. Sulphuric acid-Diphenylamine method. Non-specified @.-Saffron under non-specified grade shall be exported only against the agreement between the buyers and seller.</p>

SCHEDULE 2

SCHEDULE II

(See rule 5) Design for the grade designation mark NOTE.-The Tamil and Telugu words will not occur in the labels in case where commodities are graded for the purpose of export.